GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1284 TO BE ANSWERED ON 28.07.2025

SOCIAL SECURITY BENEFITS FOR WORKERS IN UNORGANISED SECTOR

1284. SHRI MANI A:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of workers in the unorganised sector provided with social security benefits during the last five years in Tamil Nadu including Dharmapuri Constituency;
- (b)whether the Government is taking any special measures to extend benefits to gig workers employed in app-based services, delivery services, and freelancing and if so, the details thereof;
- (c)the details of the budget allocation for welfare schemes benefiting gig and unorganised sector workers in the current financial year; and
- (d)whether the Government has held any consultations with stakeholders regarding social security measures for gig workers and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) scheme was launched in February, 2019 in order to provide old age protection to the workers of unorganised sector. The total number of beneficiaries enrolled under PM-SYM scheme in Tamil Nadu is 69,490 as on 10.07.2025. The district wise detail is annexed.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020, which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

The Government in its Budget Announcement for financial year 2025-26 has announced several key measures for the welfare of Gig workers of online platforms (platform workers) viz. their registration on the e-Shram portal, issuance of identity cards, and health care benefits under Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). The budget allocation in the M/o Labour and Employment for welfare of unorganized worker in the current Financial Year is Rs. 299.80 crore.

Multiple rounds of deliberations have been conducted with aggregators, Knowledge Partners, and Platform Workers' Unions/Associations and State Governments/UTs for social security framework of gig & platform workers.

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Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question for 1284 for 28.07.2025.

District-wise number of beneficiaries in the State of Tamil Nadu (as on 10.07.2025)

Sl. No.	Districts	Registration
1	Pudukkottai	3,633
2	Vellore	3,476
3	Thiruvarur	3,298
4	Cuddalore	3,099
5	Villupuram	2,789
6	Erode	2,771
7	Tuticorin	2,736
8	Krishnagiri	2,587
9	Coimbatore	2,486
10	Virudhunagar	2,448
11	Tiruchirappalli	2,409
12	Kanniyakumari	2,345
13	Dindigul	2,177
14	Dharmapuri	2,166
15	Salem	2,155
16	Tirunelveli	2,146
17	Tiruvannamalai	2,061
18	Ramanathapuram	1,999
19	Madurai	1,919
20	Kanchipuram	1,877
21	Theni	1,741
22	Thanjavur	1,696
23	Tiruppur	1,637
24	Thiruvallur	1,626
25	Chennai	1,579
26	Chengalpattu	1,575
27	Nagapattinam	1,559
28	Namakkal	1,451
29	Ariyalur	1,328
30	Karur	1,173
31	Perambalur	1,070
32	Sivaganga	941
33	The Nilgiris	850
34	Ranipet	251
35	Tenkasi	188
36	Kallakurichi	101
37	Tirupathur	95
38	Mayiladuthurai	52
Total 69,490		

Data Source: CSC as on 10.07.2025.